

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/20/2017  
NAME OF THE PETITIONER(S) : THEJESWAR  
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. M. Meera Mahideen

Counsel for R5



ROHAN RASASEKARAN

Counsel for R1-R3



Arachane

R4



Privastiva

B. Dhanasekaran

Counsel for Petitioner



**ORDER**

Counsels representing both the parties are present. Counsel for R1 to R3 stated that they have furnished the monthly revenue expenditure statement to the petitioner. The matter is posted for making submissions by both the parties. Put up on 05.01.2018.

-sd-

S Vijayaraghavan  
Member (Technical)

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)